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ITEM NO.65

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).2822/2006

(From the judgement and order dated 22/12/2005 in CRA No. 5/1988 of The HIGH COURT OF  
CALCUTTA)

SUKUMAR ROY

Petitioner(s)

VERSUS

STATE OF WEST BENGAL

Respondent(s)

(With appln(s) for bail and office report )

(For final diposal)

Date: 16/10/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE MARKANDEY KATJU

For Petitioner(s)

Mr. N.R.Choudhary, Adv. For

Mr. Somnath Mukherjee,Adv.

For Respondent(s)

Ms. Radha Rangaswamy,Adv.

UPON hearing counsel the Court made the following

O R D E R

Put up on 17.10.2006.

(Meenu Sethi)  
hardwaj)

Court Master

(Pushap Lata B

Court Master